

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2823
ANSWERED ON:15.03.2010
INADEQUATE FUNDS UNDER MGNREGS
Singh Shri Bhola

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry of Rural Development had requested for adequate funds from the Ministry of Finance and the Planning Commission for implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) effectively;
- (b) if so, the details thereof;
- (c) whether the request has not been acceded to;
- (d) if so, the reasons therefor; and
- (e) the efforts made to release adequate funds for MGNREGS to implement it effectively?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (e): The Ministry, under Annual Plan Proposal for 2010-11 had proposed Rs. 66,000 crore for Mahatma Gandhi National Rural Employment Guarantee Act. Presently, an amount of Rs. 40,100 crore has been provided as Budget Estimates (BE) for 2010-11. Since Mahatma Gandhi NREGA is demand driven, funds are released to the States/districts based on labour demand arising at the field level. Under the Act, Central Government is committed to release funds to the States for its implementation in the States/UTs. Therefore, in case of additional requirements, funds may be demanded through Supplementary Demands for grants.